

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2413
ANSWERED ON:17.08.2006
IMPLEMENTATION OF NATIONAL POLICY FOR PWD
Lagadapati Shri Rajagopal

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) Whether any Inter-Ministerial Body has been constituted at Central level to monitor the implementation of National Policy for Persons with Disabilities;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor and the time by which it is likely to be constituted;
- (d) whether the Union Government has issued instructions to the State Governments for constitution of such bodies at the State and District level; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(SMT. SUBBULAKSHMI JAGADEESAN)

- (a) to (c) The Central Coordination Committee and the Central Executive Committee constituted under the Persons with Disabilities Act, 1995, have been monitoring the implementation of the National Policy for Persons with Disabilities.
- (d) & (e) The Policy document has been sent to all the State Governments and Union Territory Administrations for taking action on points concerning them.